

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.12.2017

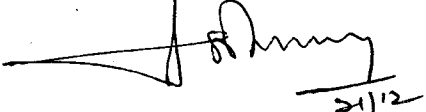
ORDER NO. 177 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166 of 2017 for CESTAT Delhi** to the extent indicated below :-

On 22.12.2017 just after Division Bench Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM applications:

ST/50824-50825/2017-CUS(DB)

By Order


21/12

(A.Mohan Kumar)
Registrar

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21/12/17
Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017
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ORDER NO. 178 of 2017

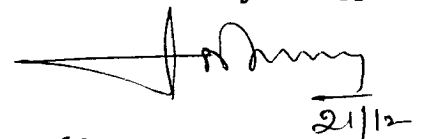
Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166 for CESTAT Delhi** to the extent indicated below:-

On 26.12.2017 at 10.30 p.m. Hon'ble Shi Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear all Division Bench matters.

On 26.12.2017 at 2.30 p.m. Hon'ble Shi Ashok Jindal, Member (J) will hear Single Member Bench matters, as notified.

From 27.12.2017 to 29.12.2017 at 10.30 a.m. Hon'ble Shi Ashok Jindal, Member (J) will hear Single Member Bench matters, as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar